

Title: Need to stop the practice of hiring the services of private security guards in BSNL through open market-laid.

SHRI M.B. RAJESH (PALAKKAD): The move by the BSNL to engage daily wage employees from open market to carry out the duties of security guards is against the guidelines and government orders. The DGR has issued letter that no PSUs are to engage private security agencies on contract through open tender. The BSNL was requested to forward to the office of the DGR their requirement of security guards. It has also been instructed that all administrative ministries/departments should issue necessary instructions to the PSUs under their control to obtain contract security service from the DGR or state ex-servicemen corporations for sponsoring ex-servicemen security agencies on their panel. These instructions are mainly with a view to avoid exploitation of Ex-servicemen by the private security agencies and also to enlarge employment opportunities. The present move by the BSNL is against the interests of ex-servicemen who had served our country.

Hence, I urge upon the Government to take necessary steps to stop the reduction of the security guards from BSNL and the present strength should be allowed to continue.